

(73)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

D.A. NO.759/95

Between:

Date of Order: 28.6.95.

1. G. Nageswar Rao
2. B. Venkateswarulu

...Applicants.

And

1. Chief Post Master General,  
A.P.Circle, Hyderabad.
2. Director of Postal Services,  
O/C Chief Post Master General,  
Vijayawada Division, Vijayawada.
3. Senior Superintendent of Post Offices,  
Vijayawada Division, Vijayawada.
4. Senior Post Master, H.O., Vijayawada,  
Krishna District.

...Respondents.

Counsel for the Applicants : Mr. K. S. R. Anjaneyulu

Counsel for the Respondents : Mr. K. Bhaskara Rao, Addl. CGSC,

CORAM:

The Tribunal made the following Order:

ADMIT..

If any recovery is to be made in the application in view of the impugned order No. A1/104/94 dated 3.10.94 the same is stayed until further order.

*Anjaneyulu*  
DEPUTY REGISTRAR(J)

To

1. Chief Post Master General, Andhra Pradesh Circle, Hyderabad.
2. Director of Postal Services, O/O Chief Post Master General, Vijayawada Division, Vijayawada.
3. Senior Superintendent of Post Offices, Vijayawada Division, Vijayawada.
4. Senior Post Master, H.O., Vijayawada, Krishna District.
5. One copy to Mr. K. S. R. Anjaneyulu, Advocate, CAT, Hyderabad.
6. One copy to Mr. K. Bhaskar Rao, Addl. CGSC, CAT, Hyderabad.
7. One spare copy.

YLKR

C A 759/95  
TYPED BY  
CHECKED BY

COMPARED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH

THE HON'BLE SHRI A.V.HARIASAN: MEMBER (S)

AND

R.Rengarajan.  
THE HON'BLE SHRI A.B.GARTHI MEMBER (S)

DATED 28 6 95

ORDER/JUDGMENT

M.A.NO/R.P.NO./C.P.NO.

in

D.A.NO. 759/95

Admitted and Interim directions  
issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default

Rejected/Ordered.

No order as to costs.

YLKR

